

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 248/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Fine Research & Development Centre Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Peshwan Jehangir		
2	Himanshu Vidhani		<i>Sanika</i>
3	Sanika Gokhale		

Khaitan and Co., Advocates
for the Petitioners
COMMON ORDER

TCSP No. 248/230-232/NCLT/MB/MAH/2017

TCSP No. 249/230-232/NCLT/MB/MAH/2017

TCSP No. 250/230-232/NCLT/MB/MAH/2017

At the request of the Petitioner Counsel, this Bench hereby appoints M/s. Mittal & Associates, Chartered Accountants, on a consolidated remuneration of ₹2,00,000 (Rupees Two lakhs only) to assist the OL in filing his report before this Bench within 15 days of next date of appearing.

The Petitioner Counsel has also stated that RD, Mumbai has not yet filed his report, therefore, RD, Mumbai, is hereby directed to file his report within 15 days before next date of hearing.

List his matter for hearing on 16.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)